

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

**CAUSELIST**

Court No. : 1

Dated :19/03/2018 Time : 10:30 A.M.

CORAM:

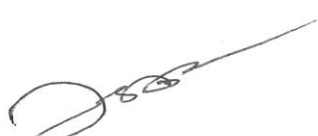
Day : Monday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<b><u>REGULAR MATTERS</u></b>					
1	ST/328/2010	CLEAVE GLOBAL E- SERVICE LTD.,	. Vs.	C.C.E. NOIDA	A. K. Batra & Associates/DR	
2	E/55073/2014	Bhagwati Udyog	. Vs.	Noida	IP/DR	
3	E/51865/2015	Bhushan Steel Ltd	. Vs.	Ghaziabad	Rajesh chibber/DR	
4	E/52559/2015	Bhushan Steel Ltd	. Vs.	Ghaziabad	Rajesh chibber/DR	
5	E/70105/2016	Hi Tech Medicare Devices Pvt Ltd	. Vs.	Allahabad	G.S.BISHT,ADVOCATE/DR	
6	E/70106/2016	Hi Tech Medicare Devices Pvt Ltd	. Vs.	Allahabad	G.S. BISHT, ADVOCATE/DR	
7	E/70917/2016	Ganpati Plastics & Engineering	. Vs.	Meerut-ii	Sudarshan Singh/DR	
8	E/70918/2016	Avenish Kumar Garg	. Vs.	Meerut-ii	Sudarshan Singh/DR	
9	ST/70030/2017	Noida	. Vs.	Meroform (india) Pvt Ltd	DR/IP	

Checked By :

Prepared By: 

  
Assistant Registrar  
(CESTAT, Allahabad)

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001  
**CAUSELIST**

Court No. : 1

Dated :20/03/2018 Time : 10:30 A.M.

CORAM:


Day : Tuesday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/70088/2016	Basant Ispat Udyog Pvt Ltd	. Vs.	Lucknow	V. Lakshmi Kumaran, ALD/DR	Part-Heard
2	E/70088/2017	A J Pan Product Pvt Ltd	. Vs.	Kanpur	S.R. AGRAWAL/DR	Part-Heard
3	E/1847/2011	C.C.E. GHAZIABAD	. Vs.	BHUSHAN STEELS LIMITED,	DR/IP	
4	E/2902/2012	Ghaziabad	. Vs.	Ms Bhushan Steels Limited	DR/IP	
5	E/70180/2016	Benara Udyog Ltd Unit Ii	. Vs.	Agra	Anil Singh Sisodia, Advocate, /DR	

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**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001  
**CAUSELIST**

Court No. : 1

Dated :21/03/2018 Time : 10:30 A.M.

CORAM:

Day : Wednesday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	ST/799/2011	C.C.E. MEERUT II	. Vs.	SHRI RATHI STEEL LTD.	DR/BIPIN GARG & CO. ADVOCATES(ALLD)	Part-Heard
2	E/1365/2011	SHRI RATHI STEELS LTD.	. Vs.	C.C.E. MEERUT II	BIPIN GARG & CO. ADVOCATES(ALLD)/DR	Part-Heard
3	ST/70394/2017	Bahadur & Company	. Vs.	Allahabad	G D DUBEY & ASSOCIATES,CA/DR	Part-Heard

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File No 36/(1)/Misc/Judicial/CESTAT/Alld 2016  
Customs, Excise & Service Tax Appellate Tribunals  
38, MG Marg, Old Red Building, Civil Line  
Allahabad

Dated : 14/03/2018

**NOTICE**

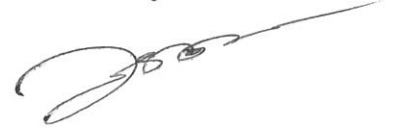
All concerned are hereby informed that there will be **no Bench available on 22/03/2018 and 26/03/2018**

The matters posted before Single Member Bench on **22/03/2018 are adjourned on 28/03/2018.** ( list enclosed).

All the matters posted before Division Bench on **26/03/2018** are also adjourned. Hearing dates will be intimated in due course

Only Single Member Bench is available **on 27 & 28 Mar 2018**

By order



( Rohit Kumar Shukla )  
Assistant Registrar/HOO

Encls : A/s

Copy to :-

SPS to Hon'ble President/Hon'ble Members/Bar Association  
/SDR/Notice Board/Website/Guard file/Office Copy



Assistant Registrar/HOO

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

Court No. :

Dated :22/03/2018

Time : A.M.

CORAM:

SI  
No. APPEAL NO. APPELLANT .Vs. RESPONDENT REPRESENTATIVE REMARKS

**COMPLIANCE  
MATTERS**

1 E/MISC/70532/2016 Upper Doab  
E/2176/2012 Sugar Mills . Vs. Meerut-i A. P. Mathur/DR

2 ST/70242/2017 Bharat Sanchar  
Nigam Limited . Vs. Lucknow Vineet Kumar  
Singh,Advocate/DR

**MISC.  
MATTERS**

3 E/ROM/70080/2018 Popular Iron &  
E/70527/2017 Steel Co . Vs. Allahabad Rajesh chibber/DR

4 E/COD/70375/2017 East India  
E/70750/2017 Technologies Pvt . Vs. Noida Abhinav Kalra, C.A /DR  
Ltd

**STAY  
MATTERS**

5 ST/Stay/70035/2018 Allahabad . Vs. Kumar & Company DR/IP  
ST/70021/2018

6 ST/Stay/70036/2018 Allahabad . Vs. Singh Enterprises DR/IP  
ST/70022/2018

**REGULAR  
MATTERS**

7 E/70276/2017 Utech Rolls  
Equipments Pvt . Vs. Ghaziabad Raj Kumar. C. A, Fca, /DR Part-Heard  
Ltd

To be listed  
on  
28/03/18

8	E/2707/2011	Noida	. Vs.	Indo Asian Fusegear Limited	DR/IP
9	ST/159/2012	GALAXY PAPERS PVT. LTD.	. Vs.	C.C.E. MEERUT I Rishi & Associates/DR	
10	ST/160/2012	SH. G.P. BHATIA, DIRECTOR OF	. Vs.	C.C.E. MEERUT I Rishi & Associates/DR	
11	E/52854/2015	Gopal Foods	. Vs.	Ghaziabad	Vivek Kohli/DR
12	E/70041/2015	Atul Kumar Singh Director	. Vs.	Meerut-i	Pooja Talwar/DR
13	ST/70181/2016	Birla Corporation Limited	. Vs.	Allahabad	BIPIN GARG & CO. ADVOCATES(ALLD)/DR
14	ST/70656/2016	Wasan Shoes Ltd	. Vs.	Agra	BIPIN GARG & CO. ADVOCATES(ALLD)/DR
15	ST/70962/2016	Krishna Kumar Kaushik	. Vs.	Lucknow	Kapil Kher/DR
16	ST/70963/2016	Krishna Kumar Kaushik	. Vs.	Lucknow	Kapil Kher/DR

To be  
listed on  
28/03/18

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(CESTAT, Allahabad)

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

**CAUSELIST**

Court No. : 1

Dated :23/03/2018 Time : 10:30 A.M.

CORAM:


Day : Friday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
						<b><u>REGULAR MATTERS</u></b>
1	C/70088/2015	Ram Pal Tiwari	. Vs.	Lucknow	Amit Kumar Prasad/DR	Part-Heard
2	E/57929/2013	Unitech Machines Ltd	. Vs.	Meerut-i	Aalok Arora, Advocate /DR	
3	E/59945/2013	Gautam Entreprises	. Vs.	Ghaziabad	S. Jaina & Associates/DR	
4	E/70063/2015	Noida	. Vs.	Maral Overseas Ltd	DR/IP	
5	E/70066/2015	Noida	. Vs.	Pankaj Tobacco Pvt Ltd	DR/IP	
6	ST/70180/2015	Meerut-i	. Vs.	Bharat Sanchar Nigam Limited	DR/B K Singh Raghuvanshi	
7	ST/70914/2016	Bharat Sanchar Nigam Limited	. Vs.	Lucknow	VINEET K SINGH/DR	
8	E/70274/2017	Agra	. Vs.	P And J Aromatics	DR/JATIN MAHAJAN ADVOCATE	
9	ST/70327/2017	Azad Task Force (p) Ltd	. Vs.	Allahabad	Vineet Kumar Singh, Advocate/DR	
10	C/70425/2017	Elin Electronics Ltd	. Vs.	Noida	Naveen Mullick, Adv/DR	
11	E/70498/2017	Chaudhary Steel	. Vs.	Meerut-i	AALOK ARORA/DR	
12	E/70583/2017	Barnala Steels Ind Ltd	. Vs.	Meerut-i	AALOK ARORA/DR	

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**Assistant Registrar**  
**(CESTAT, Allahabad)**

**Customs, Excise and Service Tax Appellate Tribunal**  
**old red building, 38 M.G. Marg, Civil Lines, Allahabad-211001**

**Cause List for Defect Matters**

Time : 10:30 A.M.

Date : 23/03/2018

Day : Friday

Court No : 1

Coram : HON'BLE SH ANIL CHOUDHARY MEMBER, JUDICIAL

<u>Sr. No.</u>	<u>(SR / Def. No.)</u>	<u>Petitioner.</u>	<u>Respondent.</u>	<u>Advocate</u>	<u>Remarks</u>
1	701322016	Manoj Bhatia Partner Of	C.C.-C.C.E. & S.T.- Kanpur	Amit Awasthi	
2	701312016	Shah Oil Corporation	C.C.-C.C.E. & S.T.- Kanpur	Amit Awasthi	
3	704482016	Hajee Bavamiah Hafeez Ahmed	C.C.E. & S.T.-Lucknow	A.K. JAYARAJ, ADVOCATE	
4	703182016	Manav Breweries Private Limited	C.C.-C.C.E. & S.T.- Ghaziabad	A. P. Mathur	
5	704412017	Trimurti Engineers	C.C. & C.E. & S.T.- Allahabad	VINEET K SINGH	
6	700152017	Bharat Sanchar Nigam Limited	C.C.E. & S.T.-Lucknow	Vineet Kumar Singh,Advocate	
7	704402017	Anand Motor Agencies Ltd	C.C.E. & S.T.-Lucknow	VINEET K SINGH	
8	707512016	Shivani Hansa	C.C.-C.C.E. & S.T.- Ghaziabad	J.C. GUPTA & CO. , ADVOCATES	

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